

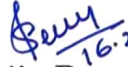
**ORDER**

Re: **Situation arising due to outbreak of the novel coronavirus (COVID-19)**

Hon'ble Mr. Justice Rajan Gupta will not be holding Court on 17.02.2021.

Accordingly, in partial modification of Order No. 56/RG/Spl/Misc. dated 12.02.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before the Hon'ble Division Bench presided over by Hon'ble Ms. Justice Ritu Bahri will be taken up through physical hearing on 17.02.2021 in Court Room No.2.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
16.02.2021